

C O N T E N T S

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LOK SABHA DEBATES

LOK SABHA

Thursday, August 08, 2013/Sravana 17, 1935 (Saka)

The Lok Sabha met at Eleven of the Clock

[MADAM SPEAKER in the Chair]

... (Interruptions)

11.0 ½ hrs

At this stage, Shri A.K.S. Vijayan, Shri M. Venugopala Reddy and some other hon. Members came and stood on the floor near the Table.

... (Interruptions)

श्रीमती सुषमा स्वराज (विदिशा): अध्यक्ष जी, माननीय रक्षा मंत्री जी का स्टेटमेंट कब होगा? ... (व्यवधान)

THE MINISTER OF URBAN DEVELOPMENT AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI KAMAL NATH): The Defence Minister is going to make a statement in the House at 12 o'clock. ... (Interruptions)

SHRI T.R. BAALU (SRIPERUMBUDUR): Madam, lakhs and lakhs of Tamils are observing protest demonstration under the leadership of my leader Dr. Kalaignar to prevail on the PM not to attend the CHOGM which would be taking place in Sri Lanka. ... (Interruptions)

11.03 hrs

At this stage, Shri A.K.S. Vijayan, Shri M. Venugopala Reddy and some other hon. Members went back to their seats.

11.04hrs

MADAM SPEAKER: Now Question Hour. Q. No.61.

(Q.No. 61)

DR. SANJEEV GANESH NAIK : The hon. Minister has given the answer in his wisdom and tried to satisfy us. But I would like to ask him whether he is going to have PPP mode in future specially in Maharashtra in my constituency Thane....

(Interruptions)

अध्यक्ष महोदया : आप बैठ जाइये, आपको जीरो-आवर में मौका देंगे।

... *(Interruptions)*

SHRI MALLIKARJUN KHARGE: I have already instructed my officers to visit Mumbai and take up all these three issues with the Government of Maharashtra as early as possible because this is a Government programme. If the Maharashtra Government supports us, we are definitely going to take up this after examining all the aspects. ... *(Interruptions)*

DR. SANJEEV GANESH NAIK :I would like to ask the hon. Minister whether he has taken any meeting with a new company called MRTC, a joint effort of the State and Central Government.... *(Interruptions)*

SHRI MALLIKARJUN KHARGE: For that purpose only, our officers are going to Maharashtra. After discussions, further decision would be taken. ... *(Interruptions)*

MADAM SPEAKER: Shri M. Venugopala Reddy – not in his seat.

... *(Interruptions)*

MADAM SPEAKER: Shri Satpal Maharaj.

श्री सतपाल महाराज : अध्यक्ष महोदया, उत्तराखंड इस समय घायल है और उत्तराखंड में बहुत बड़ी त्रासदी हुई है। ऋषिकेश-कर्णप्रयाग रेल लाइन मंत्री जी ने स्वीकृत की है, जिसके लिए मैं प्रधानमंत्री जी और रेल मंत्री जी को धन्यवाद देता हूं।

मैं मंत्री जी से आपके माध्यम से जानना चाहता हूं कि इस रेल लाइन का निर्माण कब होगा?

SHRI MALLIKARJUN KHARGE: This project is there. ... (*Interruptions*) As and when the financial position improves, definitely we will be proud to take it up. ... (*Interruptions*) The final location survey is going on. As soon as that survey completes, further action will be taken. ... (*Interruptions*)

श्री शैलेन्द्र कुमार : अध्यक्ष महोदया, मैं आपके माध्यम से रेल मंत्री जी से मांग करना चाहता हूँ कि रेलवे के ऐसे प्रोजेक्ट्स जो 40-50 वर्षों से लम्बित पड़े हैं, खास कर हमारे नेता मुलायम सिंह यादव जी के गृह जनपद इटावा में कई ऐसी परियोजनाएं हैं जैसे इटावा-मैनपुरी, जिनका राष्ट्रपति जी ने शिलान्यास किया, वे योजनाएं आज तक पूरी नहीं हो पाई हैं।

मैं आपके माध्यम से माननीय मंत्री जी से पूछना चाहूंगा कि जो योजनाएं 40-50 वर्षों से खास कर इटावा-मैनपुरी रेल लाइन, जिसकी आधारशिला राष्ट्रपति जी ने रखी थी, उन परियोजनाओं को पूरा करने की आपकी क्या योजना है?

SHRI MALLIKARJUN KHARGE: Madam Speaker, there are nearly 368 long-pending projects. Out of them, we are taking up one by one on the basis of need and availability of funds. The hon. Member has asked a specific question about Etawah. Definitely, I will find out the status report. Then, I will send it to him. ... (*Interruptions*)

श्री अर्जुन राम मेघवाल : अध्यक्ष महोदया, मैं आपके माध्यम से मंत्री जी से जानना चाहता हूँ कि दिल्ली-मुम्बई फ्रेट कोरिडोर प्रोजेक्ट में जापान की सहायता नहीं मिलने के कारण यह प्रोजेक्ट अधूरा पड़ा है। इस प्रोजेक्ट को मंत्री जी कब तक पूरा कराना चाहते हैं? यह बहुत बड़ा रेलवे का प्रोजेक्ट है। इससे रेलवे को भी फायदा होने वाला है और राजस्थान को भी बहुत बेनिफिट होने वाला है, लेकिन फाइनेंशियल दिक्कत के कारण यह प्रोजेक्ट अधूरा पड़ा है और इसमें कोई प्रगति नहीं हो रही है।...(व्यवधान)

मैं आपके माध्यम से मंत्री जी से जानना चाहता हूँ कि वह दिल्ली-मुम्बई फ्रेट कोरिडोर को कब तक पूरा करेंगे और क्या इसके लिए कोई अवधि भी निर्धारित की गई है?...(व्यवधान)

SHRI MALLIKARJUN KHARGE: Madam, there are four projects under the Dedicated Freight Corridor Project – Eastern Corridor, Western Corridor, Delhi to Chennai and Mumbai to Howrah. ... (*Interruptions*) Out of them, two have already been surveyed and more or less, they are in the pipeline. ... (*Interruptions*). Delhi and Mumbai projects are yet to be surveyed. ...

(Interruptions) After the survey is complete, based on outcome of the survey, we will take further action. ... *(Interruptions)*

श्री शरद यादव : अध्यक्ष महोदया, देश में रेल के बहुत से प्रोजेक्ट्स अधूरे पड़े हैं। बिहार में तो जो भी घोषणाएं की गई हैं, वे चाहे किसी भी मंत्री ने की हैं, उनमें से सारे देश में बहुत से प्रोजेक्ट्स अधूरे पड़े हैं। मेरे इलाके में बाढ़ आई थी, उसके बावजूद भी 50-60 किलोमीटर रेल लाइन को ब्राडगेज में परिवर्तित करना था। वह काम अभी तक नहीं हो पाया है। इसी तरह से मेरे क्षेत्र मधेपुरा में रेल इलेक्ट्रिकल कारखाना खुलने वाला था, उसके बारे में भी कुछ नहीं हुआ है।

मैं मंत्री जी को निवेदन करना चाहता हूं कि देश में रेल के जो प्रोजेक्ट्स अधूरे पड़े हैं, उनमें केंद्र सरकार भी योगदान दे, तभी देश का काम चल सकता है।

SHRI MALLIKARJUN KHARGE : Hon. Speaker, I want to bring to his notice that since long more than 368 projects are pending, and in these three years alone 171 projects have been announced. ... *(Interruptions)* We require Rs. 1,78,000 crore to complete all these projects, but at present we have got hardly Rs. 9,000 crore to spend every year. ... *(Interruptions)* Therefore, we are trying to find avenues either through PPP mode or through World Bank loan or from Japanese aid, and we will do whatever is possible. ... *(Interruptions)*

If a Member is particular about projects of doubling or electrification, then he can pass them on to me, so that I will talk with my officers and try to help those projects. ... *(Interruptions)*

PROF. SAUGATA ROY : Madam, I want to mention one thing here. In the list of 16 Zonal Railways that has been mentioned by the Minister in his reply, the Metro Railway of Kolkata -- which is also a Zonal Railway -- has not been included. ... *(Interruptions)* I do not know as to what the Minister has to say about it. ... *(Interruptions)*

I want to ask this from the hon. Minister. ... *(Interruptions)* During Madam Mamata Banerjee's stint as Railway Minister a large number of Railway projects were announced, but during the Budget presented by the previous Railway Minister, Shri Pawan Bansal, allocations to all these projects -- including the five

Metro Railway Projects around Kolkata -- were drastically curtailed. ...
(*Interruptions*) Now that Mr. Pawan Bansal is no longer a Minister, may I know
this from the hon. Minister? ... (*Interruptions*) Would he upgrade the allocations
to these projects in West Bengal during the current year for Eastern, South-Eastern
and the Metro Railways? ... (*Interruptions*) Will he take a fresh look at the
allocations to these projects? ... (*Interruptions*)

SHRI MALLIKARJUN KHARGE : Madam, I will examine all these issues. ...
(*Interruptions*)

(Q. No. 62)

श्री नृपेन्द्र नाथ राय : अध्यक्ष महोदया, जब से देश में राजीव गांधी विद्युतीकरण योजना शुरू हुई है तब से देश के गांव वालों के मन में आशा जगी कि आजादी के बाद सारे गांवों को विद्युत मिलेगी। लेकिन ऐसा कुछ नहीं हुआ है। राजीव गांधी विद्युत योजना का काम जिस ढंग से होना चाहिए उस ढंग से नहीं हो रहा है। अगर किसी गांव में 4000 या 5000 हेबिटेशन है, विद्युत डिपार्टमेंट द्वारा कहा गया है कि सारा गांव कवर हो गया है जबकि गांव का आधा हिस्सा भी कवर नहीं हुआ है और यह हिस्सा अंधेरे में है जिससे वहां की जनता मुश्किल में है।

अध्यक्ष महोदया : आप सवाल पूछिए।

श्री नृपेन्द्र नाथ राय : अध्यक्ष महोदया, मेरा प्रश्न है कि क्या वहां की बाकी जनता को विद्युत नहीं मिलेगी? वहां की जनता को विद्युत की सुविधा कौन देगा?

श्री ज्योतिरादित्य माधवराव सिंधिया: अध्यक्ष महोदया, यह बहुत महत्वपूर्ण प्रश्न है जो माननीय सदस्य ने पूछा है। राजीव गांधी ग्रामीण विद्युतीकरण योजना भारत सरकार की बहुत महत्वाकांक्षी योजना है। मुख्य रूप से क्षेत्र में विद्युतीकरण की उपलब्धता कराना राज्य सरकार की जिम्मेदारी होती थी। लेकिन जो स्थिति देश भर में देखी गई उसके आधार पर माननीय प्रधानमंत्री मनमोहन सिंह जी ने वर्ष 2005-06 में राज्य सरकारों की मदद करने का निर्णय लिया कि 90 प्रतिशत अनुदान के आधार पर योजना का क्रियान्वयन होगा। परंतु माननीय सदस्य की जो पीड़ा है, मैं उसके साथ पूरी तरह से सहमत हूं। लेकिन वर्तमान में जो परिस्थितियां हैं, उनके आधार पर जो डीपीआर बनाये जाते हैं, वे केन्द्र सरकार के द्वारा नहीं बनाये जाते हैं, वे राज्य सरकार के द्वारा बनाये जाते हैं। इसलिए 12वीं पंचवर्षीय योजना में हमने कैबिनेट से जो स्वीकृति ली है, उसके अंतर्गत इस स्थिति को सुदृढ़ बनाने के लिए हमने चीफ सैक्रेटरी के अंडर एक कमेटी को गठित किया है, जो डीपीआर बनवायेगी, मानिट्रिंग करेगी और इम्पलीमेंटेशन भी देखेगी। इसके अतिरिक्त जो कास्ट ओवरसन होंगे, जो डीपीआर बनेंगे, उसमें कास्ट ओवरसन होंगे, उन्हें प्रादेशिक स्तर पर सरकार देखेगी। माननीय सदस्य ने बहुत महत्वपूर्ण मुद्दा उठाया कि वर्तमान में जो समिति बनाई गई है, वह बीपीएल के लिए साठ वाट का प्रावधान किया गया है और एपीएल के लिए 250 का प्रावधान है। 12वीं पंचवर्षीय योजना में हमने उसे बीपीएल के लिए साठ से बढ़ाकर 250 और एपीएल के लिए 250 से बढ़ाकर पांच सौ वाट का प्रावधान कर दिया है।...(व्यवधान) मैं समझता हूं कि डिस्ट्रिक्ट विजिलेंस मानीट्रिंग कमेटी के

आधार पर श्री जयराम रमेश जी का बहुत आशीर्वाद रहा कि हमारे सांसदों को भी उसमें शामिल किया गया है। आपको और हमें साथ में मिलकर यह देखना होगा कि इसका क्रियान्वयन ठीक ढंग से हो।...(व्यवधान)

श्री नृपेन्द्र नाथ राय : मैं कहना चाहता हूँ कि मंत्री जी ने मेरे प्रश्न का उत्तर सही ढंग से नहीं दिया है। मेरा दूसरा सवाल यह है कि देश में जो यूपीए की सरकार है, उस कांग्रेस सरकार का यह कहना है 'कांग्रेस का हाथ आम आदमी के साथ'। लेकिन आज आम आदमी मरता जा रहा है या कहाँ जा रहा है, यह बात सारे देश को मालूम है।...(व्यवधान) हमारे देश में ज्यादातर लोग किसान हैं, भूखे और गरीब मजदूर हैं। मंत्री जी ने बताया कि बीपीएल के लोगों को हम बिना रुपये-पैसे के बिजली कनेक्शन देंगे, मीटर देंगे। हमारे देश में ज्यादातर किसान हैं, भूखे, छोटे किसान और मजदूर लोग बहुत ज्यादा हैं। मैं जानना चाहता हूँ कि राजीव गांधी ग्रामीण विद्युतीकरण योजना के तहत छोटे किसानों को खेती के लिए बिना पैसे के बिजली मिलेगी या नहीं मिलेगी?...(व्यवधान)

श्री ज्योतिरादित्य माधवराव सिंधिया : मैं माननीय महोदय को इसके लिए धन्यवाद देना चाहता हूँ कि उन्होंने यह प्रश्न उठाया। मैं यह साफ करना चाहता हूँ कि राजीव गांधी ग्रामीण विद्युतीकरण योजना के अंतर्गत हम बिजली की अधोसंरचना लगाते हैं। विद्युत supply नहीं पर अधोसंरचना हम लगाते हैं। उस अधोसंरचना में कितनी बिजली डाली जायेगी, वह केन्द्र सरकार नहीं देख सकती है, उसे आपकी प्रादेशिक सरकार को देखना पड़ेगा, पश्चिम बंगाल की सरकार को देखना पड़ेगा। उसमें हम लोग इंटरफियर नहीं कर सकते। वह अधोसंरचना हम केन्द्र सरकार की तरफ से राज्य सरकार को ट्रांसफर कर रहे हैं।...(व्यवधान)

इसके अलावा जो आपने पूछा है, उसके संदर्भ में मैं बताना चाहूँगा कि 648 प्रोजेक्ट्स को दसवीं और ग्यारहवीं पंचवर्षीय योजना में हमने जो स्वीकृति दी है, वह कुल मिलाकर 40 हजार करोड़ की है। इसमें जिन गांवों में विद्युतीकरण नहीं हुआ है, ऐसे 1,13,000 गांव थे, जिनमें से 1,07,000 गांवों में पूरी तरह से जो अधोसंरचना की डीपीआर प्रदेश सरकार ने बनाई है, उसके आधार पर हमने लगवा दी हैं। जहां तक बीपीएल हाउसहोल्ड्स का सवाल है, दो करोड़ 77 लाख में दो करोड़ दस लाख बीपीएल हाउसहोल्ड्स को कनेक्शन दिये गये हैं। कार्य आज भी प्रगति पर है और 12वीं पंचवर्षीय योजना में 22 हजार करोड़ के और प्रोजेक्ट्स हम देखेंगे।...(व्यवधान)

श्री जगदानंद सिंह : अध्यक्ष महोदया, आप स्वयं जानती हैं कि ग्रामीण विद्युतीकरण की स्थिति बिहार में और आपके इलाके में क्या है। माननीय मंत्री जी और सरकार की चाहे जो मंशा रही हो, लेकिन स्थिति देश के पैमाने पर और विशेषकर बिहार के पैमाने पर बहुत जटिल है। माननीय मंत्री जी को मैं बताना चाहता हूँ कि बिहार में चार हजार एक सौ करोड़ रुपये की आबंटित राशि खर्च होनी थी वह नहीं हो पाई। माननीय

मंत्री जी का कथन है कि राज्य सरकारों को काम करना चाहिए। लेकिन मैं यह बताना चाहता हूँ कि भारत सरकार की संस्था पावर ग्रिड कारपोरेशन इत्यादि ने बिहार में काम किया है।...(व्यवधान)

श्री प्रभुनाथ सिंह : महोदया, पहले हाऊस को व्यवस्थित तो कीजिए। ...(व्यवधान)

अध्यक्ष महोदया : प्रभुनाथ जी, जगदानंद जी प्रश्न पूछ रहे हैं।

...(व्यवधान)

अध्यक्ष महोदया : उनको प्रश्न पूछने दीजिए।

...(व्यवधान)

श्री प्रभुनाथ सिंह : महोदया, पहले हाऊस को व्यवस्थित कीजिए। ...(व्यवधान)

अध्यक्ष महोदया : ठीक है, पहले आप बैठिए।

...(व्यवधान)

श्री जगदानंद सिंह : प्रभुनाथ जी, ज़रा बैठिए। ...(व्यवधान)

अध्यक्ष महोदया : जगदानंद सिंह जी, आप प्रश्न पूछिए।

...(व्यवधान)

MADAM SPEAKER: Nothing will go in record.

*(Interruptions) ...**

श्री जगदानंद सिंह : महोदया, मैं मंत्री जी से कहना चाहता हूँ कि बिहार में 2000 अविद्युतीकृत गांवों में तय विद्युतीकरण नहीं हुआ। जो विद्युतीकृत गांव थे, उनमें तय 13000 गांवों को आप सघन रूप से बिजली नहीं दे पाए हैं। ...(व्यवधान) जो बीपीएल परिवार थे जिन्हें बिजली देनी थी...(व्यवधान) उनमें 32 लाख परिवारों को बिजली नहीं दी जा सकी है। ...(व्यवधान) यह सारा कार्य भारत सरकार के संस्थान, पावर ग्रिड कॉर्पोरेशन को करना था ...(व्यवधान) मैं यह भी बताना चाहूँगा कि जितने भी गांव विद्युतीकृत हुए हैं, उनमें आज भी, एक भी गांव में बिजली नहीं है। ...(व्यवधान) बिहार सरकार ने आपके सामने एक प्रस्ताव रखा है कि आप नए सिरे से जो आपके पहले कार्य हुए थे ...(व्यवधान) वे छोटे ट्रांसफार्मर लगाने के चलते समाप्त हो गए। ...(व्यवधान) जिन बीपीएल परिवारों को बिजली देनी थी ...(व्यवधान) उनको बिजली नहीं मिल पा रही है। ...(व्यवधान) क्या आप नए सिरे से 12वीं पंचवर्षीय योजना में, जो राशि आप खर्च नहीं कर पाए, 10वीं और 11वीं योजना की जो राशि है उसे खर्च करेंगे और हर घर को बिजली, हर बीपीएल परिवार को बिजली देने का आपका निर्णय है। ...(व्यवधान) इस पर क्या खर्च आएगा?

* Not recorded.

...(व्यवधान) साथ में एक बात और जानना चाहूंगा कि इस पर कितने मेगावॉट बिजली की खपत होगी?

...(व्यवधान)

अध्यक्ष महोदया : जगदानंद सिंह जी, अब हो गया, आप प्रश्न पूछिए।

...(व्यवधान)

श्री ज्योतिरादित्य माधवराव सिंधिया : मैडम, मैं सदस्य महोदय को धन्यवाद देना चाहता हूँ कि उन्होंने कार्यपद्धति और कार्य प्रणाली पर प्रश्न उठाया है। ...(व्यवधान) इसके तहत मैं सदन को भी सूचित करना चाहता हूँ कि वास्तविक स्थिति क्या है। ...(व्यवधान) यह बात जरूर सत्य है कि हमने बिहार में 54 प्रोजेक्ट्स मंजूर किए हैं। ...(व्यवधान) 11वीं पंचवर्षीय योजना के आखिरी वर्ष में मुख्य मंत्री, हमारे सांसदों और आप लोगों के द्वारा जो मुद्दा उठाया गया था ...(व्यवधान) वह साढ़े तीन हज़ार करोड़ रुपये के 11 प्रोजेक्ट्स बिहार के लिए मंजूर किए थे। ...(व्यवधान)

अध्यक्ष महोदया : आपको कुछ कहना है?

...(व्यवधान)

श्री ज्योतिरादित्य माधवराव सिंधिया : मैडम, प्रश्न उठा है कि कौन सी एजेंसी क्रियान्वयन कर रही है।

...(व्यवधान)

श्री लाल कृष्ण आडवाणी : महोदया, मैंने आज तक कभी सदन में ऐसी स्थिति नहीं देखी है। ...(व्यवधान) आज यहां पर सदन के नेता उपस्थित नहीं हैं। ...(व्यवधान) यहां पर संसदीय कार्य मंत्री उपस्थित नहीं हैं। ...(व्यवधान) सरकारी पक्ष के लोग इस प्रकार से खड़े हैं और आप सदन को चला रही हैं? ...(व्यवधान) हमें कुछ समझ में नहीं आता है। ...(व्यवधान) महोदया, मैं सन् 1970 से संसद का सदस्य हूँ। ...(व्यवधान) मैंने आज तक कभी इतने सालों में सदन में ऐसी स्थिति नहीं देखी है। ...(व्यवधान) मैं आपसे निवेदन करूंगा कि *The House must be brought to order. Then only, we can ... (Interruptions)*

अध्यक्ष महोदया : आप लोग बैठ जाइए।

...(व्यवधान)

अध्यक्ष महोदया : प्रभुनाथ जी, आप भी बैठ जाइए।

...(ब्यवधान)

MADAM SPEAKER: If you want, we can have 'Zero Hour'. You can raise it in 'Zero Hour'.

... (Interruptions)

MADAM SPEAKER: The House stands adjourned to meet again at 12.00 noon.

11.24 hrs

*The Lok Sabha then adjourned till
Twelve of the Clock.*

12.00 hrs

The Lok Sabha re-assembled at Twelve of the Clock.

(Madam Speaker in the Chair)

... (Interruptions)

12.0 ½ hrs

At this stage, Shri K. Narayan Rao and some other hon. Members came and stood on the floor near the Table.

... (Interruptions)

MADAM SPEAKER: Now papers to be laid.

12.0 ¾ hrs**PAPERS LAID ON THE TABLE**

THE MINISTER OF SCIENCE AND TECHNOLOGY AND MINISTER OF EARTH SCIENCES (SHRI S. JAIPAL REDDY): I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Centre for Soft Matter Research, Bengaluru, for the year 2011-2012, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Centre for Soft Matter Research, Bengaluru, for the year 2011-2012.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Libraray, See No. LT9291/15/13]

... (Interruptions)

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
(SHRI PRAFUL PATEL): I beg to lay on the Table:-

- (1) A copy of the Report (Hindi and English versions) of the Comptroller and Auditor General of India-Union Government (Commercial) (No. 13 of 2013)-Compliance Audit Observations for the year ended March, 2012 under Article 151(1) of the Constitution.

[Placed in Libraray, See No. LT9292/15/13]

- (2) A copy each of the following papers (Hindi and English versions):-

- (i) Memorandum of Understanding between the HMT Limited and the Department of Heavy Industry, Ministry of Heavy Industries and Public Enterprises, for the year 2013-2014.

[Placed in Libraray, See No. LT9293/15/13]

- (ii) Memorandum of Understanding between the Andrew Yule Group and the Department of Heavy Industry, Ministry of Heavy Industries and Public Enterprises, for the year 2013-2014.

[Placed in Libraray, See No. LT9294/15/13]

- (iii) Memorandum of Understanding between the Scooters India Limited and the Department of Heavy Industry, Ministry of Heavy Industries and Public Enterprises, for the year 2013-2014.

[Placed in Libraray, See No. LT9295/15/13]

- (iv) Memorandum of Understanding between the Hindustan Salts Limited and the Department of Heavy Industry, Ministry of Heavy Industries and Public Enterprises, for the year 2013-2014.

[Placed in Libraray, See No. LT9296/15/13]

- (v) Memorandum of Understanding between the Hindustan Cables Limited and the Department of Heavy Industry, Ministry of Heavy Industries and Public Enterprises, for the year 2013-2014.

[Placed in Libraray, See No. LT9297/15/13]

- (vi) Memorandum of Understanding between the NEPA Limited and the Department of Heavy Industry, Ministry of Heavy Industries and Public Enterprises, for the year 2013-2014.

[Placed in Libraray, See No. LT9298/15/13]

- (vii) Memorandum of Understanding between the Hindustan Paper Corporation Limited and the Department of Heavy Industry, Ministry of Heavy Industries and Public Enterprises, for the year 2013-2014.

[Placed in Libraray, See No. LT9299/15/13]

- (viii) Memorandum of Understanding between the Hindustan Newsprint Limited (Subsidiary) and Hindustan Paper Corporation Limited (Holding Company) under the Administrative control of Department of Heavy Industry, Ministry of Heavy Industries and Public Enterprises, for the year 2013-2014.

[Placed in Libraray, See No. LT9300/15/13]

- (ix) Memorandum of Understanding between the Hindustan Photo Films Manufacturing Company Limited and the Department of Heavy Industry, Ministry of Heavy Industries and Public Enterprises, for the year 2013-2014.

[Placed in Libraray, See No. LT9301/15/13]

- (x) Memorandum of Understanding between the Bharat Pumps and Compressors Limited and the Department of Heavy Industry, Ministry of Heavy Industries and Public Enterprises for the year 2013-2014.

[Placed in Libraray, See No. LT9302/15/13]

- (xi) Memorandum of Understanding between the Tungabhadra Steel Products Limited and the Department of Heavy Industry, Ministry of Heavy Industries and Public Enterprises for the year 2013-2014.

[Placed in Libraray, See No. LT9303/15/13]

- (xii) Memorandum of Understanding between the Richardson and Cruddas (1972) Limited and the Department of Heavy Industry, Ministry of Heavy Industries and Public Enterprises for the year 2013-2014.

[Placed in Libraray, See No. LT9304/15/13]

- (xiii) Memorandum of Understanding between the Bridge and Roof Company (I) Limited and the Department of Heavy Industry, Ministry of Heavy Industries and Public Enterprises for the year 2013-2014.

[Placed in Libraray, See No. LT9305/15/13]

- (xiv) Memorandum of Understanding between the Engineering Projects (India) Limited and the Department of Heavy Industry, Ministry of Heavy Industries and Public Enterprises for the year 2013-2014.

[Placed in Libraray, See No. LT9306/15/13]

- (xv) Memorandum of Understanding between the Bharat Heavy Electricals Limited and the Department of Heavy Industry, Ministry of Heavy Industries and Public Enterprises, for the year 2013-2014.

[Placed in Libraray, See No. LT9307/15/13]

- (xvi) Memorandum of Understanding between the Rajasthan Electronics and Instruments Limited and the Department of Heavy Industry, Ministry of Heavy Industries and Public Enterprises for the year 2013-2014.

[Placed in Libraray, See No. LT9308/15/13]

- (xvii) Memorandum of Understanding between the Instrumentation Limited and the Department of Heavy Industry, Ministry of Heavy Industries and Public Enterprises for the year 2013-2014.

[Placed in Libraray, See No. LT9309/15/13]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the National Automotive Testing and R & D Infrastructure Project, New Delhi, for the year 2011-2012, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Automotive Testing and R & D Infrastructure Project, New Delhi, for the year 2011-2012.

[Placed in Libraray, See No. LT9310/15/13]

... (*Interruptions*)

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI JYOTIRADITYA M. SCINDIA): I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions):-

- (i) Memorandum of Understanding between the Power Finance Corporation Limited and the Ministry of Power for the year 2013-2014.

[Placed in Libraray, See No. LT9311/15/13]

- (ii) Memorandum of Understanding between the SJVN Limited and the Ministry of Power for the year 2013-2014.

[Placed in Libraray, See No. LT9312/15/13]

- (iii) Memorandum of Understanding between the NHPC Limited and the Ministry of Power for the year 2013-2014.

[Placed in Libraray, See No. LT 9313/15/13]

- (iv) Memorandum of Understanding between the Rural Electrification Corporation Limited and the Ministry of Power for the year 2013-2014.

[Placed in Libraray, See No. LT 9314/15/13]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Central Electricity Regulatory Commission, New Delhi, for the year 2011-2012, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Electricity Regulatory Commission, New Delhi, for the year 2011-2012.
- (3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in Libraray, See No. LT 9315/15/13]

- (4) A copy of the Annual Budget (Hindi and English versions) of the Damodar Valley Corporation, Kolkata, for the year 2013-2014.

[Placed in Libraray, See No. LT 9316/15/13]

... (*Interruptions*)

\THE MINISTER OF STATE OF THE MINISTRY OF DEVELOPMENT OF NORTH EASTERN REGION AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI PABAN SINGH GHATOWAR): On behalf of Shri Sachin Pilot, I beg to lay on the Table a copy of the Notification Nos. BY-EL-2013/1 to 8 (Hindi and English versions) published in Gazette of India dated 4th April, 2013, regarding fresh election (by-election) to the Council, 2013 from the Southern India Regional Constituency of Institute of Cost Accounts of India under Section 40 of the Cost and Works Accountants Act, 1959.

[Placed in Libraray, See No. LT 9317/15/13]

... (*Interruptions*)

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT

(SHRI PRADEEP JAIN): I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Council for Advancement of People's Action and Rural Technology, New Delhi, for the year 2011-2012, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Council for Advancement of People's Action and Rural Technology, New Delhi, for the year 2011-2012.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Libraray, See No. LT 9318/15/13]

... (*Interruptions*)

12.02 hrs

**STANDING COMMITTEE ON AGRICULTURE
Statement**

श्री बसुदेव आचार्य (बांकुरा): महोदया, मैं कृषि मंत्रालय (पशुपालन, डेयरी और मत्स्यपालन विभाग) की "अनुदानों की मांगो 2012-13" के बारे में 35वें प्रतिवेदन में अंतर्विष्ट सिफारिशों पर सरकार द्वारा की-गई-कार्रवाई संबंधी तैंतालीसवें प्रतिवेदन पर सरकार द्वारा आगे की-गई-कार्रवाई को दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूं।

... (Interruptions)

12.02 ½ hrs

BUSINESS OF THE HOUSE

THE MINISTER OF STATE OF THE MINISTRY OF DEVELOPMENT OF NORTH EASTERN REGION AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI PABAN SINGH GHATOWAR):

With your permission, Madam, I rise to announce that Government Business during the week commencing Monday, the 12th of August, 2013, will consist of:-

1. Consideration of any item of Government Business carried over from today's Order paper.
2. Discussion on the Statutory Resolution seeking disapproval of the National Food Security Ordinance, 2013 and consideration and passing of the National Food Security Bill, 2013.
3. Discussion on the Statutory Resolution seeking disapproval of the Securities Laws (Amendment) Ordinance, 2013 and consideration and passing of the Securities Laws (Amendment) Bill, 2013.
4. Consideration and passing of the following Bills: -
 - (a) The Securities and Exchange Board of India (Amendment) Bill, 2013 - To replace an Ordinance;
 - (b) The Land Acquisition, Rehabilitation and Resettlement Bill, 2011;
 - (c) The Nuclear Safety Regulatory Authority Bill, 2011;
 - (d) The Governors (Emoluments, Allowances and Privileges) Amendment Bill, 2012; and
 - (e) The Regional Centre for Biotechnology Bill, 2011.

... (*Interruptions*)

MADAM SPEAKER: Please go back to your seats.

... (*Interruptions*)

अध्यक्ष महोदया : जीरो ऑवर में आपको बुलवा देंगे।

... (व्यवधान)

MADAM SPEAKER: Do not shout.

... (*Interruptions*)

MADAM SPEAKER: Now we shall take up Submissions by Members.

... (*Interruptions*)

MADAM SPEAKER: Nothing else will go on record.

(*Interruptions*) ... *

डॉ. भोला सिंह (नवादा): महोदया, मैं निम्नलिखित दो प्रस्तावों को माननीय संसदीय कार्य मंत्री जी के द्वारा प्रस्तावित कार्यक्रमों में जोड़ना चाहता हूँ :-

1. बिहार के नवादा में अपर सकरी नदी में 650 करोड़ रुपये की वकसोती बराज योजना को केन्द्र सरकार स्वीकृति दे,
2. बिहार के रजौली में आणविक विद्युत तापघर की योजना को केन्द्र शीघ्र स्वीकृति दे। ...

(*Interruptions*)

अध्यक्ष महोदया : आप लोग जीरो ऑवर में इस बात को उठाइयेगा।

... (व्यवधान)

MADAM SPEAKER: I will give you a chance in 'Zero Hour' and you please raise your issue.

... (*Interruptions*)

* Not recorded.

MADAM SPEAKER: All right. First you raise it in 'Zero Hour'.

... (*Interruptions*)

MADAM SPEAKER: All right. If you do not want to do anything, then it is all right.

श्री वीरेन्द्र कुमार (टीकमगढ़): माननीय अध्यक्ष महोदया, अगले सप्ताह की कार्य-सूची में निम्नलिखित विषयों का समावेश किया जाए:-

1. नदियों को आपस में जोड़ने की योजनांतर्गत केन-बेतवा नदियों को जोड़ने का कार्य शीघ्र प्रारंभ किया जाए।
2. टीकमगढ़ से छतरपुर-खजुराहो रेल सेवा को शीघ्र प्रारंभ किया जाए।

... (*Interruptions*)

SHRI S. SEMMALAI (SALEM): Madam Speaker, the following submissions of mine may be included in the next week's agenda.

1. There is an absolute need to open a Passport Seva Kendra in Salem city. Though Salem is the fifth largest city in Tamil Nadu, there is no separate Passport Seva Kendra at present to provide passport services. People willing to apply for passport have to go to Coimbatore where there is an unmanageable crowd as the PSK there caters to six Districts including Salem. Hence, I fervently request the Government to open a separate Passport Seva Kendra at Salem to meet the needs of the people of Salem and one or two more Districts adjacent to Salem also.
2. Salem District in Tamil Nadu has a large number of textile units with innovative and advanced entrepreneurial skills. Salem silk is very renowned and sought after. In view of the large volume of textile production and because of the absence of marketing facilities, manufacturers and traders are at a disadvantageous position. Hence, I

request the Government to set up a Textile Park in Salem city so as to enable the textile and silk manufacturers to reap the benefits.

... (Interruptions)

श्री पन्ना लाल पुनिया (बाराबंकी): माननीय अध्यक्ष महोदया, कृपया निम्नलिखित अति-महत्वपूर्ण विषय को अगले सप्ताह की कार्य-सूची में सम्मिलित करने की कृपा करें :-

घाघरा नदी में बाढ़ के कारण बाराबंकी, सीतापुर, बहराईच, गोण्डा जनपदों में जन-जीवन अस्त-व्यस्त है। आबादी के पास मज़बूत ठोकर एवं पक्के बाँध बनाए जाएँ ताकि हर वर्ष हो रही तबाही से बचा जा सके। ... (व्यवधान)

श्री अर्जुन राम मेघवाल (बीकानेर): माननीय अध्यक्ष महोदया, मैं आगामी सप्ताह की कार्य-सूची में निम्नलिखित विषयों को सम्मिलित करने का अनुरोध करता हूँ :-

1. देश में प्रशासनिक अधिकारियों के स्थानांतरण की नीति बनाने एवं राज्य सरकारों द्वारा राजनैतिक फायदे के लिए अधिकारियों के गलत स्थानांतरण पर रोक लगाने के लिए केन्द्र सरकार द्वारा कोई ठोस कदम उठाने के विषय पर चर्चा।

2. पाकिस्तान द्वारा पुंछ में भारतीय जवानों पर हमला करने तथा देश की सीमा पर पड़ोसी देशों द्वारा अंतर्राष्ट्रीय सीमा रेखा के उल्लंघन कर किए गए अतिक्रमण को हटाने के विषय पर संसद में चर्चा।
... (व्यवधान)

PROF. SAUGATA ROY (DUM DUM): Madam Speaker, with reference to the government business for the week starting on 12th August, 2013, the following item may be included:

The continuing indefinite strike has entered its 5th day in the Darjeeling Hills of West Bengal by the GJM demanding a separate Gorkhaland, and the steps taken by the Government of India to help the State Government of West Bengal to bring the situation under control.

MADAM SPEAKER: You mention the subject. Do not go into the details.

12.09 hrs

STATEMENT BY MINISTER
Unprovoked attack on Indian Troops on Indian side of Line of Control

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): Madam, the brutal and unprovoked attack on an Indian patrol on our side of Line of Control on August 6, 2013 outraged us all. When I reported the incident to the House, it was Government's obligation to report the facts as we knew them at that point of time, and my statement was based on the available information.

Since then, the Chief of the Army Staff has visited the area and gone into the details of the matter. It is now clear that the specialist troops of Pakistan Army were involved in this attack when a group from the Pakistan Occupied Kashmir (PoK) side crossed the LC and killed our brave jawans. We all know that nothing happens from Pakistan side of the Line of Control without support, assistance, facilitation and often, direct involvement of the Pakistan Army.

Those in Pakistan who are responsible for this tragedy and the brutal killing of two soldiers earlier this year should not go unpunished. Pakistan should also show determined action to dismantle the terrorist networks, organizations and infrastructure and show tangible movement on bringing those responsible for the Mumbai terrorist attack in November 2008 to justice quickly.

Naturally, this incident will have consequences on our behaviour on the Line of Control and for our relations with Pakistan. Our restraint should not be taken for granted, nor should the capacity of our Armed Forces and resolve of the Government to uphold the sanctity of the LC ever be doubted. ... (*Interruptions*)

[Placed in Library, See No. LT 9319/15/13]

श्रीमती सुषमा स्वराज (विदिशा): अध्यक्ष जी, मैं आभार व्यक्त करती हूँ
अध्यक्ष महोदया : दो मिनट रुकिए। इसे कर लें।

...(व्यवधान)

12.12 hrs

**MOTION RE: SECURITIES AND EXCHANGE BOARD
OF INDIA (AMENDMENT) BILL,2013**

MADAM SPEAKER: Item no. 9, Shri P. Chidambaram.

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM): I beg to move the following:-

“That this House recommends to Rajya Sabha that Rajya Sabha do agree to leave being granted by this House to withdraw the Bill further to amend the Securities and Exchange Board of India Act, 1992, which was passed by Rajya Sabha on the 11th March, 2013 and laid on the Table of this House on the 12th March, 2013.”

MADAM SPEAKER: The question is:

“That this House recommends to Rajya Sabha that Rajya Sabha do agree to leave being granted by this House to withdraw the Bill further to amend the Securities and Exchange Board of India Act, 1992, which was passed by Rajya Sabha on the 11th March, 2013 and laid on the Table of this House on the 12th March, 2013.”

The motion was adopted.

श्री प्रभुनाथ सिंह (महाराजगंज): अध्यक्ष महोदया, खाली हां-ना में सदन को मत ले चलिए। बिहार के चार लड़के मरे हैं। यह काफी संवेदनशील मामला है।

...(व्यवधान)

अध्यक्ष महोदया : ठीक है, ठीक है। बैठ जाइए।

...(व्यवधान)

श्रीमती सुषमा स्वराज (विदिशा): अध्यक्ष जी, यह बहुत गंभीर विषय है।...(व्यवधान) मैं आभार व्यक्त करती हूं रक्षा मंत्री के प्रति कि जो गलती उन्होंने कल की थी उस को आज उन्होंने सुधारने का काम किया है।...(व्यवधान) मैं उन लोगों को संबोधित कर के कहना चाहती हूं जिन्हें यह लग रहा था कि हम राजनीति कर रहे हैं। हम राजनीति नहीं कर रहे थे। जो गलती रक्षा मंत्री के माध्यम से हुई थी और वे पूरे संसद और देश को उस से संबद्ध करना चाहते थे, हम उस को सुधारने की कोशिश में लगे थे। मुझे खुशी है कि रक्षा मंत्री ने उस गलती को स्वीकार करते हुए सुधारा है और आज यह कहा है कि पाकिस्तान हमारे रिलेशंस को टेकेन फोर ग्रांटेड न ले। आज उन्होंने कहा है कि यह जो घटना हुई है उस में पाकिस्तान की सेना सीधे-सीधे जिम्मेदार है लेकिन मैं रक्षा मंत्री से कहना चाहती हूं कि जिस तरह की गलती का सुधार आप ने किया है, वैसी गलती दुबारा न होने पाए। इसको भी सुनिश्चित करिए।...(व्यवधान) विपक्ष यहां बैठ कर राजनीति नहीं कर रहा, बल्कि विपक्ष पूरे देश की प्रतिबद्धता को आप के माध्यम से और इस संसद के माध्यम से पाकिस्तान को सुनाना चाह रहा था जिसमें आज हम सफल हुए हैं।...(व्यवधान) आज पूरी संसद एक स्वर से आपके इस बयान का समर्थन करती है और पाकिस्तान को यह संदेश देती है कि आप हमारे साथ ऐसा खिलवाड़ नहीं कर सकते।

MADAM SPEAKER: Now, we shall take up 'Zero Hour'.

SHRIMATI HARSIMRAT KAUR BADAL (BHATINDA): Thank you, Madam. With great sadness, I once again have to flag the issue. ... (*Interruptions*)

12.14 hrs

At this stage Shri Prabhunath Singh came and stood on the floor near the Table.

... (व्यवधान)

अध्यक्ष महोदया : आपको बोलने का मौका देंगे। आप बैठ जाइए।

... (व्यवधान)

SHRIMATI HARSIMRAT KAUR BADAL: Ever since the 9/11 had happened a decade ago in the US, constantly my Sikh brothers are being targeted all over the world on the basis of their attire. Madam, certain Sikhs were butchered in a hate crime in a temple in Wisconsin in the US when they were peacefully praying... (*Interruptions*)

अध्यक्ष महोदया: आप बैठिए, आपको इनके बाद बुलाएंगे।

... (व्यवधान)

SHRIMATI HARSIMRAT KAUR BADAL (BHATINDA) : Madam, sometimes when the Sikhs are peacefully... (*Interruptions*) हमारा बहुत जरूरी इश्यू है, इसके बाद आप बोल लें।... (व्यवधान)

अध्यक्ष महोदया: प्रभुनाथ जी, इनके बाद आपको बुला लेंगे।

... (व्यवधान)

SHRIMATI HARSIMRAT KAUR BADAL: Madam, in the US, thousands of Sikhs in their everyday life have to bear the brunt of hate crimes because of their mistaken identity due to their attire. In Wisconsin when some Sikhs were peacefully praying in their temples, people came inside, butchered them and killed them. Repeatedly, in countries like France they are humiliated, their children are

not allowed to study in Government schools or a country like Italy again-and-again humiliates them at every airport of theirs. Last year, Amritinder Singh, the coach of Jeev Milkha Singh, a renowned Golfer who has brought laurels to the country, was stopped at Milan Airport on his way in-and-out and asked to take off his turban. The Commander, Captain Dhupia of Jet Airways was not allowed to fly the plane back to India lest he took off his turban and had himself checked. Yesterday, the President of the Delhi Sikh Gurudwara Management Committee, who had been invited there for a turban ceremony, was detained for over 24 hours as they insisted that he take off his turban which he did not.

So, Madam, since the last decade this Government has constantly let the Sikh community down by not taking up the issue strongly with the concerned Governments, not making sure that the Consulate sensitizes those Governments regularly so that this brave community who fought a valiant battle in the freedom struggle and made maximum sacrifices is not humiliated and harassed like this every time.

Madam, about 70,000 Sikhs live in Italy. If this is how people who have status and who are invited, be it a Captain, a Coach or be it a President of the Gurudwara Committee, are treated one can imagine how those 70,000 Sikhs are being treated. I would like to know why there is this soft approach of our Government towards the Italian Government that they cannot strongly lodge their protest and ensure that the Consulate sensitizes the Government and ensure that the people are not humiliated and harassed that way. What does this Government have against the Sikh community that it has not safeguarded their interest? I would like to have this answer.

Through you, Madam, I would appeal to the Government to please ensure that this minority community gets its right, and human rights, to wear this attire. Turban is an integral part of the Sikh being. It is not an attire. It is not a part of their clothe. It is like saying that 'I will remove my head rather than remove my turban'. Madam, it is an integral part of the Sikh being. They must understand

this and respect this community and ensure that the community abroad is respected and is not humiliated again and again.

PROF. SAUGATA ROY (DUM DUM): Madam, I would like to associate myself with the matter raised by Shrimati Harsimrat Kaur Badal.

SHRI DINESH TRIVEDI (BARRACKPUR): Madam, I also associate myself with the matter raised by Shrimati Harsimrat Kaur Badal.

MADAM SPEAKER: S/Shri Shivkumar Udasi, Virender Kashyap, A. Sampath, M.B. Rajesh, Ramen Deka, Dr.Kirit Premjibhai Solanki, Kirti Azad, Arjun Meghwal and P.L. Punia may be allowed to associate with the matter raised by Shrimati Harsimrat Kaur Badal.

अध्यक्ष महोदया: प्रभुनाथ सिंह जी, आपका मिड डे मील पर नोटिस है।

... (व्यवधान)

श्री प्रभुनाथ सिंह : अध्यक्ष महोदया, मिड डे मील पर हमने कार्य-स्थगन दिया था तो आपको 11 बजे हमारी बात सुननी चाहिए थी, जिस समय आपने सदन को शुरू किया। अभी रक्षा मंत्री जी बयान देकर गए हैं।

... (व्यवधान) बिहार से जुड़े हुए चार बच्चे मरे हैं।... (व्यवधान)

MADAM SPEAKER: No, I cannot allow you to raise it at that time.

... (Interruptions)

श्री प्रभुनाथ सिंह : हमारे निर्वाचन क्षेत्र के दो बच्चे मरे हैं।... (व्यवधान) इतने गंभीर सवाल पर पूरा देश इस वक्त... (व्यवधान)

MADAM SPEAKER: Please sit down, when the Speaker is standing. Hon. Member, please sit down.

... (Interruptions)

MADAM SPEAKER: Nothing is going on record.

(Interruptions) ...*

* Not recorded.

अध्यक्ष महोदया: गीते जी, जब हम खड़े हैं तो आप बैठ जाइए। I am standing. The Speaker is standing. Please sit down.

... (*Interruptions*)

अध्यक्ष महोदया: ऐसा है कि कार्य-स्थगन के नोटिसेस आए थे, सब को मालूम है, सब को हमने कह दिया था कि शून्य-प्रहर में उनको उठाया जाएगा। इसलिए ये जो आपके मन में विचार है, वह नहीं होना चाहिए कि 11 बजे उठाया जाएगा, ये हम आपको बताना चाहते थे। आपका नोटिस मिड डे मील पर है तो आप उस पर चर्चा करिये।

... (व्यवधान)

श्री प्रभुनाथ सिंह : नहीं, अध्यक्ष महोदया, हम उस पर नहीं बोलेंगे, हमारे क्षेत्र से सम्बन्धित दो बच्चे मरे हैं... (व्यवधान)

श्री शैलेन्द्र कुमार (कौशाम्बी): यह बड़ा गम्भीर मामला है।... (व्यवधान)

अध्यक्ष महोदया: ठीक है। What is this? माननीय सदस्यगण, अभी जीरो ऑवर कर लीजिए।

... (*Interruptions*)

MADAM SPEAKER: Hon. Members, after the hon. Minister has made a *suo motu* statement, as per rule 372 no questions are allowed. Therefore, I am not allowing any clarificatory questions.

... (*Interruptions*)

MADAM SPEAKER: We may have a discussion. You give me a notice, we will have a discussion.

... (*Interruptions*)

अध्यक्ष महोदया: आप नोटिस दे दीजिए, हम बहस करा देंगे।

... (व्यवधान)

MADAM SPEAKER: The House stands adjourned to meet again at 2 p.m.

12.21 hrs

The Lok Sabha then adjourned till Fourteen of the Clock.

14.00 hrs

The Lok Sabha re-assembled at Fourteen of the Clock.

(Mr. Deputy-Speaker in the Chair)

... (Interruptions)

MR. DEPUTY-SPEAKER: The House may now take up item No. 10, namely, further consideration of Constitution (Scheduled Castes) Orders (Amendment) Bill, 2012. Shri Virender Kashyap may speak now.

... (Interruptions)

14.0 ½ hrs

At this stage, Shri K. Narayan Rao and some other hon. Members came and stood on the floor near the Table.

... (Interruptions)

श्री प्रभुनाथ सिंह (महाराजगंज): उपाध्यक्ष जी, हम आपसे आग्रह करते हैं ... (व्यवधान) आप हमारी बात सुनिए। ... (व्यवधान)

उपाध्यक्ष महोदय : आपको जीरो ऑवर में उठाना चाहिए था।

... (व्यवधान)

श्री प्रभुनाथ सिंह : उपाध्यक्ष जी, यह पूरे देश का सवाल है। ... (व्यवधान) वहां पांच लोग मारे गए हैं, जिसमें बिहार रेजीमेंट के चार लोग मरे हैं। ... (व्यवधान)

उपाध्यक्ष महोदय : ठीक है।

... (व्यवधान)

श्री प्रभुनाथ सिंह (महाराजगंज): उपाध्यक्ष महोदय, रक्षा मंत्री जी का बयान हुआ, भारतीय जनता पार्टी के लोगों ने कहा। ...(व्यवधान) आप हमारी बात सुनिए, हमारी कांस्टीच्युएंसी के दो लोग मारे गए हैं। ...(व्यवधान)

उपाध्यक्ष महोदय, माननीय रक्षा मंत्री जी ने जो बयान सुधार कर दिया है, पिछली बार इसमें त्रुटि हुयी थी। चार लड़के बिहार के मरे हैं, वैसे पांच जवान सेना के मरे हैं। चारों की लाश उनके घर जा चुकी है, उनका दाह-संस्कार हो चुका है। रक्षा मंत्री जी के बयान में यह बात सामने आ चुकी है कि पाकिस्तान की तरफ से उनकी सेना के लोगों ने उकसाया है, जिसके चलते इस तरह की घटना घटी है। यह घटना कोई पहली घटना नहीं है और न ही यह घटना कोई अंतिम घटना है। जब पहली भी नहीं है और अंतिम भी नहीं है, सरकार स्वीकार कर रही है कि कहीं न कहीं पाकिस्तान इसमें दोषी है। जब सेना के मृतक की लाश गयी, तो कहीं छपरा में कल से बंद है, कहीं दस लाख रूपए बिहार सरकार ने मुआवजा दिया तो उसकी विधवा ने कहा कि हमें मुआवजा की राशि नहीं चाहिए, हम पाकिस्तान को जवाब देने के लिए सरकार से आग्रह करते हैं, मांग करते हैं। पूरे देश में कहीं न कहीं धरना और प्रदर्शन के कार्यक्रम चल रहे हैं। जिस समय सेना के मृतक की लाश पटना एयरपोर्ट पर गयी, राज्य सरकार की तरफ से कोई प्रतिनिधि वहां मौजूद नहीं था। लाश जिस समय जलाने के लिए गयी, उस समय कोई स्थानीय प्रतिनिधि या वहां का कोई मंत्री मौजूद नहीं था, बल्कि बिहार के ग्रामीण विकास मंत्री का बयान जो अभी टीवी पर आ रहा है, उन्होंने कहा है कि ... *

महोदय, इस तरह की दुर्भाग्यपूर्ण घटना के संबंध में हम आपसे निवेदन करना चाहते हैं कि जब केंद्र की सरकार ने स्वीकार कर लिया कि पाकिस्तान की तरफ से उकसाया गया और ऐसा बार-बार होता है, तो भारत की सरकार को अब यह बताना चाहिए कि भारत की सरकार इस मुद्दे पर पाकिस्तान के साथ क्या करने जा रही है? हम आग्रह करेंगे इस सदन से कि पाकिस्तान के विरोध में कम से कम सदन से एक निंदा प्रस्ताव पारित किया जाए ताकि देश की जनता के मन में एक विश्वास जगे और लोग यह कह सकें। ...(व्यवधान)

उपाध्यक्ष महोदय : अभी डिबेट नहीं हो रही है।

...(व्यवधान)

उपाध्यक्ष महोदय : यह इनके क्षेत्र की बात थी।

... (व्यवधान)

श्री शैलेन्द्र कुमार (कौशाम्बी): उपाध्यक्ष जी, यह गंभीर मुद्दा है। ... (व्यवधान) हम आपका संरक्षण चाहते हैं।

... (व्यवधान)

उपाध्यक्ष महोदय : यह इनके क्षेत्र की बात थी।

... (व्यवधान)

उपाध्यक्ष महोदय : किसी की बात रिकार्ड में नहीं जाएगी।

*(Interruptions) ... **

उपाध्यक्ष महोदय : उनके क्षेत्र की बात थी, उन्होंने बोल दिया है। यह बिहार की बात थी, बाकी तो हाउस में बात हो ही गयी है।

... *(Interruptions)*

MR. DEPUTY-SPEAKER: The House stands adjourned to meet on Monday, the 12th August, 2013 at 11.00 a.m.

14.05 hrs

The Lok Sabha then adjourned till Eleven of the Clock on Monday, August 12, 2013/Sravana 21, 1935 (Saka).